

express train between Haldibari and Seal-dah.

completed at an early date.

(vi) Need to Enact Legislation for the welfare of farm Labourers

[Translation]

SHRI RAMASHRAY PRASAD SINGH (Jahanabad): Sir, India is a big agricultural country. There is a large population of farm labourers who lead a very miserable life. The main reasons for this are lack of proper wages and prevailing diseases like cancer, paralysis, T.B. Cholera etc. As no facilities are available from the farm-owners, the poor people die. There are laws for the welfare of the industrial and mine workers. On similar lines, a law for providing medical and old age care facilities to the farm labourers should also be enacted.

I request the Government to enact a law for providing facilities to farm labourers.

(vii) Need to Install low power T.V. Transmitters at Sujampur Tihara, Awah Devi etc.

PROF. PREMDHUMAL (Hamirpur): Sir, Himachal Pradesh is a hilly and backward state. Doordarshan and Akashvani are the strong means of dissemination of information and education. Sujampur Tihara, Nadaun in Hamirpur district and many areas of Una district are not able to receive Doordarshan Programmes. Several letters have been written to the Ministry demanding a low power transmitter at Sujampur Tihara and Solah Singhi Dhar but nothing has been done in this direction.

Therefore, I request the Information and Broadcasting Ministry to set up a low power transmitter at Sujampur Tihara, Awah Devi, Solah Singhi Dhar and Khudian. This will enable lakhs of people in the area to watch Doordarshan programmes.

Besides this, the Akashvani centre being constructed at Hamirpur should also be

(viii) Need to open Girls Schools in Sarguja District, Madhya Pradesh for proper Education of Scheduled Castes and Scheduled Tribe Girls

SHRI KHELSAI SINGH (Sarguja): Sir, Sarguja is an adivasi predominant area in the eastern part of Madhya Pradesh. In the absence of adequate number of girls schools, girls belonging to the adivasis, harijans and backward classes are being deprived for educational facilities. Due to this reason the number of educated women in the district is very low. The poor people are not able to provide education to their daughters beyond fifth class.

Therefore, it is requested that the Government should set up pre-middle schools between 2-3 villages higher secondary schools in each development block and also a girls hostel for SC/ST girls.

(ix) Need to Provide Adequate funds to meet the situation caused by Floods in Various Parts of Karnataka

[English]

SHRI H.D. DEVEGOWDA (Hassan): Yesterday I had given a statement to be read, under Rule 377 which was postponed to today.

MR. DEPUTY-SPEAKER: Were you absent yesterday?

SHRI H.D. DEVEGOWDA: I was present, but it was postponed to today.

MR. DEPUTY-SPEAKER: Did the Speaker give you permission to read it today?

MR. H.D. DEVEGOWDA: Yes.

MR. DEPUTY-SPEAKER: Then, you may read it.